

Shortage of Milk in Kerala

3461. SHRI VAKKOM PURUSHOTHAMAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government are aware of acute shortage of milk in Kerala as a consequence of drought;

(b) whether Kerala Co-operative Milk Marketing Federation had approached the Indian Dairy Corporation for assistance;

(c) if so, whether any assistance was given; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) There was some deficit in the availability of milk as compared to the quantity of milk marketed by the Kerala Cooperative Milk Marketing Federation (MILMA).

(b) to (d). The MILMA had approached the erstwhile Indian Dairy Corporation (now National Dairy Development Board) for allotment of skim milk powder, which could not be provided due to the limited availability of skim milk powder with National Dairy Development Board.

Joint Membership of couples in Cooperatives

3462. SHRI BALASAHEB VIKHE PATIL:
SHRI BHADRESHWAR TANTI:
DR. V. VENKATESH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether a committee appointed by Union Government has recommended "Joint Membership" for husband and wife teams in cooperative;

(b) if so, whether the committee has also suggested for a "Womans Wing" in every Co-operative Society; and

(c) whether Union Government have taken any decision in this regard and if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) to (c). The Committee on Co-operative Law for Democratisation and Professionalisation of Management in Cooperatives has *inter-alia* recommended that membership of cooperatives should be open to the husband and wife team having one vote, implying introduction of a system of "joint membership". The Committee has also suggested that the byelaws of the society should provide for women and youth wings.

The Report of the Committee has been sent to the State Governments to examine the various recommendations made therein and to take suitable action towards their implementation.

Mission Oriented Research to solve Farmers' Problems

3463. SHRI BALASAHEB VIKHE PATIL:
SHRI BHADRESHWAR TANTI:
DR. V. VENKATESH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government have urged the agricultural scientists to adopt "a

mission oriented research" for solving area specific problems of farmers;

(b) whether the agricultural scientists have taken any steps in this connection, if so, details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) Under Technology Mission on Oilseeds agricultural scientists have been asked to take up mission oriented research programmes for developing crop production technologies for the benefit of the farmers.

(b) Agricultural Scientists have taken up a number of time bound activity milestones for developing production and protection technologies of different oilseeds suitable for solving area specific problems of farmers.

(c) Does not arise.

Development of Tourist in States

3464. SHRI BALASAHEB VIKHE PATIL:
SHRI BHADRESHWAR TANTI:
DR. V. VENKATESH:

Will the Minister of TOURISM be pleased to state:

(a) whether he had recently held discussions with the Chief Ministers of States regarding drawing up a comprehensive programme for provision of tourist infrastructure in the country;

(b) if so, whether efforts are being made to ensure that there is a balanced regional development of tourist infrastructure;

(c) if so, whether the response from the State Governments had been adequate; and

(d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (d). For the development of Tourism Infrastructure, discussions are held from time to time between the Ministry of Tourism and State Governments at various levels including meetings of Tourism Ministers from States/Union Territories. Every effort is made to ensure that there is balanced regional development of tourist infrastructure. The response from the State Governments has been encouraging.

Implementation of Child Labour Act

3465. SHRI BALASAHEB VIKHE PATIL:
SHRI BIMALKANTI GHOSH:
SHRI SHANTI DHARIWAL:
SHRIMATI USHA CHOUDHARY:

Will the Minister of LABOUR be pleased to state:

(a) whether any Committee has been constituted to review the implementation of the existing legislation on child labour;

(b) if so, whether the Committee held any meeting in September, 1987; and

(c) if so, the details of aspects of the existing legislation discussed and the decisions taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI P.A. SANGMA): (a) and (b). No Committee has been set up to review the implementation of